

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 620

Company Appeal- 200/252/ND/2023

IN THE MATTER OF:

M/s. Business Basket Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

U/s 252

Order delivered on 06.06.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant

:Adv.Yashoj Guglani along with
Mr. Narender Thakur

For the RoC

:Adv. Jyoti Khurana

ORDER

Due to paucity of time, matter is adjourned to **08.08.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)